

ITEM NO.13

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 431/2017 in W.P.(C) No. 906/2014

(Arising out of impugned final judgment and order dated 14-12-2016 in W.P.(C) No. No. 906/2014 passed by the Supreme Court Of India)

BACHPAN BACHAO ANDOLAN

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(FOR MONITORING PROGRESS WITH REGARD TO FORMULATION OF NATIONAL POLICY ON DRUG DEMAND REDUCTION. )

WITH

W.P.(C) No. 863/2017 (PIL-W)

Date : 14-12-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. H. S. Phoolka, Sr. Adv.  
Mr. Jagjit Singh Chhabra, Adv.  
Mr. Rachna Tyagi, Adv.  
Mr. Saksham Maheshwari, Adv.  
Mr. Amarjit Singh Bedi, AOR  
Mr. Varun Chandiok, Adv.  
Mr. Dinesh Kumar, Adv.  
Ms. Riya Seth, Adv.  
Ms. Priya Kaushik, Adv.  
Ms. Bindita Chaturvedi, Adv.  
Ms. Shashi, Adv.  
Ms. Taruna Panwar, Adv.

Ms. Sravan Kumar, Adv.  
Mr. P. Santosh Kumar, Adv.  
Mr. Mohit K. Jakhar, Adv.  
Mr. D. Mahesh Babu, AOR

For Respondent(s) Ms. Aishwarya Bhati, Adv.  
Ms. V. Mohana, Sr. Adv.  
Mr. R Balasubramanian, Sr. Adv.  
Mr. S. Wasim A. Qadri, Sr. Adv.  
Ms. Swarupama Chaturvedi, Adv.  
Mr. Amit Sharma, Adv.

Mr. Nalin Kohli, Adv.  
Mr. Digvijay Dam, Adv.  
Mr. Amrish Kumar, AOR  
Mr. Arvind Kr. Sharma, Adv.  
Mr. Gurmeet Singh Makker, AOR  
Mr. Sunil Kumar Srivastava, Adv.  
Ms. Shagun Thakur, Adv.

Mrs. Anil Katiyar, AOR

Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following  
O R D E R

We feel after hearing the learned counsel for the parties and also noticing that *suo motu* notice has been taken by this Court in an allied matter that this is a matter which may engage attention of the Bench of Hon'ble the Chief Justice of India. Registry will accordingly place this matter before Hon'ble the Chief justice of India for further consideration.

It will be open to the petitioner to bring on record further suggestions of the petitioner towards the plans which have been put in place already.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU KAPOOR)  
ASSISTANT REGISTRAR